

शहरी विकास विभाग, (संसदीय शाखा)
राष्ट्रीय राजधानी क्षेत्र: दिल्ली सरकार
09वाँ तल, सी - विंग, दिल्ली सचिवालय
आई.पी. एस्टेट, नई दिल्ली-110002

एफ. 53 (०५) अता० प्र०-70/द्वि. सत्र (बजट सत्र) 2025/दिविस/श.वि./ 357-359 दिनांक 24.03.2025

सेवा में,

उप सचिव (प्रश्न शाखा)
दिल्ली विधानसभा सचिवालय,
राष्ट्रीय राजधानी क्षेत्र: दिल्ली सरकार
पुराना सचिवालय, दिल्ली-110054.

विषय:- दिल्ली विधानसभा अतारांकित प्रश्न संख्या 70, श्री
दिनांक 26.03.2025 को सदन की बैठक हेतु।

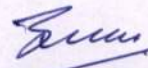
विशेष रवि

महोदय,

आपको उपरोक्त विषय में उद्धृत विधानसभा प्रश्न के उत्तर की 100 प्रतियों, माननीय मंत्री, शहरी विकास विभाग, दिल्ली सरकार, द्वारा अनुमोदित अग्रिम कार्यवाही हेतु संलग्न है।

संलग्न: उपरोक्तानुसार

भवदीय


उप-सचिव (सं० शा०)

प्रतिलिपि:-

1. सचिव, माननीय शहरी विकास मंत्री, दिल्ली सचिवालय, नई दिल्ली को प्रश्न के उत्तर की दो प्रतियों सहित।
2. निदेशक, सूचना एवं प्रचार निदेशालय, पुराना सचिवालय, दिल्ली को प्रश्न के उत्तर की 100 प्रतियों सहित।


उप-सचिव (सं० शा०)

शहरी विकास विभाग
राष्ट्रीय राजधानी क्षेत्र: दिल्ली सरकार
9वां तल, सी-विंग, दिल्ली सचिवालय, इन्द्रप्रस्थ एस्टेट, नई दिल्ली-110002.

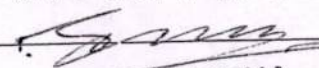
माननीय विधायक का नाम : श्री विशेष रवि

दिनांक : 26.03.2025

विधानसभा अतारांकित प्रश्न संख्या : 70

क्या शहरी विकास मंत्री यह बताने की कृपा करेंगे कि :-

क्र.सं.	प्रश्न	उत्तर
क	करोलबाग विधानसभा क्षेत्र में 'पेड पार्किंग' तथा अनाधिकृत कब्जा हटाने के लिए कार्रवाई हेतु दिल्ली नगर निगम को लिखित पत्र संख्या 126916 दिनांक 01/07/2024 पर क्या कार्रवाई की गई है;	1. करोल बाग विधानसभा क्षेत्र में 'पेड पार्किंग' तथा अनाधिकृत कब्जा हटाने के लिए कार्यवाही हेतु दिल्ली नगर निगम को लिखित पत्र संख्या 126916 दिनांक 01.07.2024 (अनुलग्नक- 'क') के सन्दर्भ में सूचित किया जाता है कि आर.पी. सेल विभाग द्वारा पूर्व में आबंटित पार्किंग (अजमल खॉ पार्क) के निर्धारित क्षेत्र के बाहर अवैध वाहन खड़े किए जाते हैं। इसको नियंत्रित करने, साफ-सफाई, राजस्व बढ़ाने तथा लोगों को पार्किंग की अच्छी सुविधा देने हेतु इस क्षेत्र को सक्षम अधिकारियों की स्वीकृति के उपरान्त बैध पार्किंग बना दिया गया जिसका नाम 'इनसाईड अजमल खॉ पार्क मेन गेट' रखा गया है। जिसका आबंटन ई-टेन्डर प्रक्रिया द्वारा दिनांक 03.01.2023 को कर दिया गया। 2. माननीय विधायक महोदय के उपरोक्त पत्र प्राप्ति के पश्चात इस विभाग द्वारा इस पार्किंग क्षेत्र का निरीक्षण किया गया जिसके उपरान्त उक्त पार्किंग कांटेक्टर पर साफ-सफाई न रखने के संदर्भ में पेनेल्टी लगाई गई (अनुलग्नक- ख)।
ख	यदि नहीं की गई तो क्यों नहीं की गई तथा उसके लिए कौन-कौन से अधिकारी जिम्मेदार हैं; और	3. क्योंकि क्षेत्र के विधायक द्वारा इस पार्किंग की शिकायत की जा रही थी तो उक्त अधिकारियों ने इस पार्किंग का कैंसिल करने के लिए विषय की जाँच के निर्देश दिये। 4. परंतु इसी दौरान माननीय विधायक महोदय श्री विशेष रवि द्वारा एक और पत्र संख्या -127063/26/7/ 2024 दिनांक 26.07.24, (अनुलग्नक 'ग') इस कार्यालय में प्राप्त हुआ जिसमें विधायक महोदय ने बताया कि विभाग द्वारा उपयुक्त कार्यवाही कर दी गई है तथा उक्त पार्किंग दिशा-निर्देश अनुसार चल रही है साथ ही विधायक महोदय ने वहां के निवासियों तथा दुकानदारों के अनुरोध पर इस पार्किंग को रदद (कैंसिल) न करने का अनुरोध किया क्योंकि यह पार्किंग वहां के निवासियों तथा दुकानदारों द्वारा प्रयोग की जा रही थी।
ग	उपर्युक्त संबंध में कार्रवाई तथा इस समस्या का समाधान कब तक होगा?	3. माननीय विधायक महोदय के दूसरे पत्र दिनांक 26.07.24 के अनुरोध पर सक्षम अधिकारी की स्वीकृति के उपरान्त ये पार्किंग रदद नहीं की गई। 4. अजमल खॉ पार्क के अंदर अनाधिकृत पार्किंग के विषय में सूचित किया जाता है कि यदि अजमल खॉ पार्क के किसी भी हिस्से में अवैध रूप से वाहनों को पार्क किया जाता है तो उन्हें दिल्ली नगर निगम द्वारा समय-समय पर हटाया जाता है। 5. मास्टर पृथ्वी राज स्टेडियम में अवैध पार्किंग के संदर्भ में सूचित किया जाता है कि यह स्थान वर्तमान में जर्जर हालत में है तथा पूर्व में फण्ड की कमी के कारण मरम्मत का कार्य नहीं हो सका। इस स्थान पर अवैध पार्किंग को रोकने के लिए करोल बाग क्षेत्र की सामान्य शाखा से समन्वय के साथ शीघ्र ही व्यवस्था की जा रही है।


J.P. MEENA
 Dy. Secretary (U.D./P.C.)
 Govt. of NCT of Delhi
 Delhi Secretariat
 I.P. Estate, New Delhi-02

Shresh Ravi

Chairman

Committee on Welfare of Scheduled Castes
Scheduled Tribes

- Dr. NC Joshi Memorial Hospital

Member

- Committee on Papers Laid on the Table

- Committee on Salary & other Allowances of

Member of Delhi Legislative Assembly

- Committee on Welfare of Students & youth

- A&U Tibbia College and Hospital



सत्यमेव जयते

M.L.A.

Karol Bagh, AC-23

I-16/542, Military Road, Bapa Nagar

Karol Bagh, New Delhi-5

Mobile : +91 9953758914

Mobile : +91.8588833423

Help Line No. : 011 -25756864

E-mail: delhidys@gmail.com

Ref. No. 126916/1/07/2024

Dated 01/07/2024

Addl. Commr. (Adv.)/MCD
05 JUL 2024
P/566



Reminder-3

Subject: Reminder - Illegal Encroachment and Request for Removal of Paid Parking Spot at Ajmal Khan Park Main Gate in Karol Bagh

Reference: MLA to Commissioner Ref.No-123006 dated 7/1/2023

Reference: MLA to Commissioner Ref.No-124072 dated 13/7/2023

Respected Sir/Madam,

I hope this letter finds you in good health and high spirits. I am writing to you as a follow-up to my previous communication, referenced as MLA to Commissioner Ref.No-123006, dated 7/1/2023 and Ref. No-124072, dated 13/07/2023. The matter at hand pertains to two significant concerns regarding Ajmal Khan Park in Karol Bagh, which require immediate attention.

First, Illegal Encroachment of Green Land by RP Cell in Karol Bagh Ajmal Khan Park Main Gate:

It has been brought to my attention that the RP Cell has illegally encroached upon the green land near the main gate of Ajmal Khan Park in Karol Bagh. This encroachment poses a threat to the integrity and beauty of the park. I request your urgent intervention to address this issue and take appropriate action against the encroachment by RP Cell.

Second, Request for Removal of Paid Parking Spot at Ajmal Khan Park Main Gate:

I would also like to draw your attention to the presence of a paid parking spot at the main gate of Ajmal Khan Park. This spot, managed by the RP Cell, has been causing significant inconvenience to the walkers and joggers who utilize the park. It is worth noting that there is already an existing paid parking spot within Ajmal Khan Park, specifically on the East Park Road side. Charging the public for parking at the main gate, in addition to the existing paid parking spot, is unnecessary and burdensome.

I have previously communicated this concern to the Commissioner and DC KBZ Commissioner through my letter Ref.No-123006 dated 7/1/2023 Ref. No-124072, dated 13/07/2023. Regrettably, no action has been taken to address this matter thus far. Hence, I kindly request your immediate intervention to remove the paid parking spot at Ajmal Khan Park Main Gate and allow the walkers and joggers to park their vehicles outside the park without any charges.

76
14

Your prompt attention to these issues is of utmost importance to ensure the well-being and convenience of the residents and visitors of Karol Bagh. By addressing these concerns, we can preserve the sanctity of the park and enhance the overall experience of the public.

Thank you for your anticipated cooperation and prompt action in this matter. I remain committed to working together to create a better and more accessible environment for

our constituents.

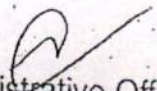
With warm regards,

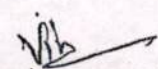
Vishesh Ravi

To,



1. Commissioner, Municipal Corporation of Delhi, Dr. S.P.M. Civic Centre, Minto Road, New Delhi - 100.002.


Administrative Officer
R.P. Cell/MCD


Administrative Officer
R.P. Cell/MCD

08/07
f A/RPC

अनुमति - २५

अनुमति क्र १४८/८

	MUNICIPAL CORPORATION OF DELHI OFFICE OF THE ASSISTANT COMMISSIONER REMUNERATIVE PROJECT CELL DEPARTMENT 25 TH FLOOR, E-1 BLOCK, DR. S. P. MUKHERJEE CIVIC CENTRE JAWAHARLAL NEHRU MARG, MINTO ROAD, NEW DELHI-110002.	 Anil Maheshwari
---	---	--

No. AC/RPC/MCD/2024/D-1016

Dated: 19/07/24

PENALTY NOTICE

During the inspection of the parking site situated at Inside Ajmal Khan Park Main Gate, Karol Bagh Zone, carried out by AI/KBZ on 12.07.2024, the following violations were noticed and the penalties are imposed as per clause 15 of the terms & conditions:-

Sl. No.	Violation	Minor/Major	Penalty amount (in Rs.)
1	Not keeping the premises clean.	Minor	25,000/-
TOTAL			Rs.25,000/-

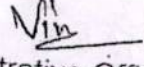
2. Therefore, you are hereby directed to submit an amount of Rs.25,000/- as penalty mentioned above within seven days of issue of this notice, failing which appropriate action will be taken as per terms & conditions.

Sh. Jagtar Singh
R/o -D-6/10, Sector-15,
Rohini, Delhi-110089.
Email: jagtarsinghprop@yahoo.com


Administrative Officer
RP Cell, MCD
Administrative Officer
R.P. Cell/MCD
O/C

Copy for information to:-

1. Deputy Commissioner, RP Cell.


Administrative Officer
R.P. Cell/MCD

Vishesh Ravi

Chairman

- Committee on Welfare of Scheduled Castes
- Scheduled Tribes
- Dr. NC Joshi Memorial Hospital

Member

- Committee on Papers Laid on the Table
- Committee on Salary & other Allowances of
- Member of Delhi Legislative Assembly
- Committee on Welfare of Students & youth
- A&U Tibbia College and Hospital

To,

The Dy. Commissioner

RP Cell, MCD
Dr. S.P.M. Civic Centre, Minto Rd,
Ajmeri Gate, New Delhi-110002.



सत्यमेव जयते



M.L.A.

Karol Bagh, AC-23
I-16/542, Military Road, Bapa Nagar
Karol Bagh, New Delhi-5
Mobile : +91 9953758914
Mobile : +91 8588833423
Help Line No. : 011-25756864
E-mail: delhidvs@gmail.com

Ref. No. 127063/26/7/2024

Dated 26/7/2024

It is stated the after receiving the complaint of the undersigned, the MCD department has taken action and now the parking site is running as per the guidelines of the department.

It has also come to light that if this parking is closed then people will still park their vehicles here. In the absence of official parking, there is a danger of wrong and illegal activities may take place in this area.

It is also stated that the nearby residents/shopkeepers have also requested not to cancel the site as it is used by them for parking of their vehicles.

In view of the above, it is requested that the parking site at Inside Ajmal Khan Park Main Gate may not be cancelled.

Thanking You



Vin
Administrative Officer
R.P. Cell/MCD

AC/RPC

29/7

29/7